

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes, Sir.

(b) Government have no separate information on the subject.

RURAL WATER SUPPLY SCHEME FOR M. P.

288. SHRI K. C. BAGHEL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the proportion of expenditure to be borne by the Government of Madhya Pradesh and the Central Government respectively on the implementation of Rural Water Supply Schemes during the year 1966-67 and 1967-68?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): Under the National Water Supply and Sanitation Programme administered by the Ministry of Health and Family Planning, 50 per cent of the expenditure incurred by the Government of Madhya Pradesh, on their rural water supply schemes, is re-imbursable from the Central Government as grant-in-aid.

CENTRAL EXCISE DEPARTMENT IN MADHYA PRADESH

289. SHRI K. C. BAGHEL: Will the Minister of FINANCE be pleased to state:

(a) the total annual receipts of the Central Excise Department in Madhya Pradesh during 1965-66 and 1966-67 respectively; and

(b) the annual expenditure on the staff employed in that Department during the above period?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Central Excise Collection in Madhya Pradesh—

	Rs.
1965-66	31,83,01,000
1966-67	38,20,70,000

(b) *Expenditure on Central Excise Staff in Madhya Pradesh—*

	Rs.
1965-66	31,92,000
1966-67	33,63,000

ALLOCATIONS FOR THE L. I. G. H. SCHEME TO M. P.

290. SHRI K. C. BAGHEL: ' Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state):

(a) the total amount allocated to the Government of Madhya Pradesh under the Low Income Group Housing Scheme during the Third Five Year Plan period; and

(b) the amount so far utilised by the State Government?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Rs. 216.50 lakhs from Plan funds.

(b) Rs. 112-88 lakhs.

WATER SUPPLY SCHEMES

291. SHRI V. M. CHORDIA:
SHRI R. S KHANDEKAR:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state: »^,

(a) whether there is any proposal under Government's consideration for giving central assistance to the State Governments as loans and grants for water supply schemes of small problem towns; and

(b) if so, when a decision is likely to be taken thereon?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) and (b) It is proposed to give Central assistance to the State Governments for the implementation of Water Supply Schemes for villages and small towns with a population upto 20,000 by way of 50 per cent grant